

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-289(PB)/2017

IN THE MATTER OF:

Wadia Reality Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230(1)

Order delivered on 24.10.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**DEEPA KRISHAN
Hon'ble Member (T)**

For the Petitioner(s) : Mr. Venkatpoonia, Advocate

For the RD(NR), Delhi : Shri C. Balooni, Company Prosecutor

ORDER

For order, see (CAA)-202(PB)/2017

**24.10.2017
V.Sethi**